

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **26.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/206/CHE/2021 IN CP/661/IB/2017
NAME OF PETITIONER : G Subramaniam
NAME OF RESPONDENT : CA R Shanmuggam (Liquidator) M/s Of RLS Alloys Pvt Ltd
SECTION : Sec 60(5) & 32 Of IBC 2016 R/w Rule 11 Of
NCLT Rules 2016 & Regulation 33

ORDER

Learned Counsel for Applicant Mr. Rathina Asohan is present through video conferencing platform. Even though Learned Counsel for Applicant is visible on the screen, in relation to his audio there seems to be a technical glitch on his side and in the circumstances we are unable to hear the representation made by Learned Counsel for the Applicant.

In the circumstances post this Application on **08.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)